

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 705 OF 2008

VARUN CHAUDHARY

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for ermission to file additional documents and  
bail and office report )

WITH APPEAL(CRL) NO. 561 of 2008

(With appln. For exemption from filing O.T)office report)

Date: 20/07/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s) Mr. Sanjay R. Hegde,Adv.

For Respondent(s) Dr.Manish Singhvi, AAG,  
Mr.Devanshu Kumar Devesh,Adv.  
Mr. Milind Kumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

As prayed for, list the matters tomorrow i.e. 21.7.2010.

(KUSUM SYAL)  
SR.PA

(SUSMIT GHOSH)  
COURT MASTER